GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:1773

ANSWERED ON:07.03.2011

REVISION OF POST-MATRIC SCHOLARSHIP AMOUNT

Danve Shri Raosaheb Patil;Pratap Narayanrao Shri Sonawane;Ram Shri Purnmasi

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the reasons for delay in the revision of post-matric scholarship schemes for Scheduled Castes/Other Backward Classes;
- (b) whether due to considerable price hike there is an urgent need to increase the rates as per the present Consumer Price Index;
- (c) whether due to considerable increase in salaries of Government employees consequent to 6th Pay Commission Report and with no increase in income ceiling, many deserving SC students have been left out of the ambit of scholarship scheme and if so, steps taken to enhance income ceiling accordingly;
- (d) whether there is any proposal to review scholarship rates consistant with the Consumer Price Index so that in the event of increase in price index, the scholarship rates are suitably increased; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRID. NAPOLEON)

- (a) to (e): Post-matric Scholarship Scheme for SC students (PMS-SC) has been revised w.e.f. 01.07.2010. This includes:-
- i) upward revision of Parental income ceiling from Rs. 1 lakh to Rs. 2 lakh per annum;
- ii) re-grouping of courses; and
- iii) upward revision of rates of maintenance and other allowances.

The increase in Consumer Price Index for Industrial Workers and increase in salary of Government employees, consequent upon 6th Pay Commission recommendations has been inter-alia taken into consideration, while revising the Scheme. As per the PMS-SC scheme, income Ceiling would be revised once in every two years linking it with Consumer Price Index for Industrial Workers for the month of October of the year, preceding the year of revision and will be made effective from April.

The revision of the Post-Matric Scholarship Scheme for OBC students is under consideration of the Government.